

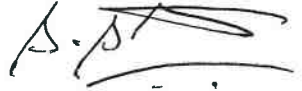
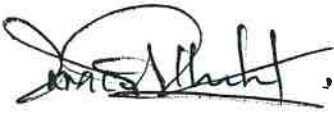

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 14.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS  
UNDER SECTION : SEC 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1)	S. SATISH	Counsel for R2	
2.	S. SATHIYANARAYANAN. KMC ARUNMOKAN.	Counsel for Applicant	
3.	M. MURUGESAN.	RP/Liquidator	

**ORDER**

On the National Small Industries Corporation (NSIC) has provided two copies of the originals lying with the organization (R6), the Liquidator is at liberty to respond to the same by next date of hearing, the Liquidator is at liberty to verify the originals, if required, on the next date of hearing.

List this matter on 23.10.2019.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)